

OFFICE OF THE DISTRICT JUDGE, GANJAM, BERHAMPUR.

ADVERTISEMENT NO. 1 DTD. 30.03.2019

Applications in prescribed format are invited from the intending retired suitable Group-D employees for their engagement in different base level posts of Peon, Orderly Peon, Sessions Guard, Malkhana Peon, Sweeper, NWM, and Choukidar, against the vacancies for a spell of six months or until further orders on consolidated monthly payment of Rs. 6000/- (Rupees Six thousand) only in the Judgeship of Ganjam. The applications of the retired suitable Group-D employees alongwith their bio-data in the prescribed format in the following manner should reach in the office of undersigned **within 15 days** from the date of publication of the advertisement in the Notice Board/Web-site of District Court, Berhampur.

Apart from the above, the retired Group-D employee is required to submit the application following the guidelines as enumerated below.

1. The candidate is required to submit his application duly filled in and signed by him in his own hand furnishing the required particulars as per the prescribed format.
2. The intending retired Group-D employee is required to furnish the Self attested Xerox copies of first and last page of the service Book showing his service of record and also record of retirement alongwith his application.
3. The retired Group-D employee shall furnish the medical certificate showing his fitness of his good health from a registered Govt. practitioner or Govt. medical practitioner as the case may be at the time of submission of application.
4. The intending retired Group-D employee shall furnish two self attested pass port size photograph to be affixed in appropriate place in the application form.
5. No T.A/ D.A. will be allowed to the candidates to appear the interview.
6. The decision of the District Judge, Ganjam, with regard to engagement of retired Group-D employees shall be final.
7. The undersigned reserves the right to accept or reject any application without assigning any reason thereof.

**SD/-B.P.ROUTRAY,
DISTRICT JUDGE,
GANJAM, BERHAMPUR.**

Memo No. 2649 (51) dtd. 30/3/2019

Copy to the :

1. All Presiding Officers of Subordinate Courts of this Judgeship,
2. Judge in Charge of Nizarat, Dist. Court, Berhampur,
for information and necessary action. They are requested to publish the advertisement in the office notice board for wide publication.
3. Copy to the Notice Board of Dist. Court, Berhampur, for wide publication.
4. System Officer, Dist. Court, Berhampur, for information & necessary action. He is directed to take steps for uploading the advertisement in the Website of the District Court, Berhampur, immediately for wide publication.

**PL.
Registrar, 30.3.19
Civil Courts, Berhampur.**

APPLICATION FORMAT.

Application for engagement of retired Group-D employees in the Judgeship of Ganjam.

Self attested
passport size
photograph.

1	Name of the Posts applied for	
2	Name of the retired Group -D employee	
3.	Father's name.	
4	Name of the Deptt. that he was holding the post at the time of retirement.	
5	Permanent Address:	
6.	Present Address.	
7	Age of the retired Group-D employee as on 31.03.2019.	
8	Name of the post he was holding at the time of retirement.	
9	Date of retirement from Govt. Service.	
10	Whether any disciplinary/ criminal proceeding/ vigilance case is pending/disposed of against the retired Govt. Group-D employee ? If yes, give details.	
11	Contact Phone Number.	
12	e-Mail I.D. , if any.	

Signature of the retired Govt. employee.

DECLARATION.

I do hereby solemnly affirm and state that the statement made above are true and correct to the best of my knowledge and belief and based on record.

Place:

Date:

Signature of the retired Govt. employee

Encl:-